

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

IA No. 1388/2024  
in  
CP (IB) No. 184/Chd/Pb/2020  
(Admitted)

**IN THE MATTER OF:**

Punjab National Bank (O.B.C.)

...Petitioner

Vs.

M/s Kaur Sain Spinners Ltd.

...Respondent

**Under Section:** 7, 19(2), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

Sd/-

Court Officer

Preeti  
06.06.2024